

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4139/2016

New Delhi, this the 5<sup>th</sup> day of January, 2017

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

ICMR Officers Association,  
Through President,  
(Aged 54, Grade B),  
Indian Council of Medical Research,  
Ansari Nagar, New Delhi-110029. .. Applicant

(By Advocate: Ms. Surabhi Sanchita with Shri Mohit Kumar Gupta)

Versus

1. Indian Council of Medical Research,  
Through its Director General,  
Nirman Bhawan, New Delhi.
2. Union of India,  
Through its Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi. .. Respondents

(By Advocate : Shri R.N. Singh)

**ORDER (ORAL)**

**By Mr. P.K. Basu, Member (A)**

Heard the learned counsel for the applicant as well as Shri R.N. Singh, learned counsel appeared on behalf of Indian Council of Medical Research (ICMR).

2. The O.A. has been filed by ICMR Officers Association challenging the office memorandum dated 31.10.2016, which is a

provisional draft Combined Inter-se Seniority List of Section Officers and Private Secretaries in the Hqr. Office of the Council. The O.A. suffers from the defect that none of the officers, who are alleged to be affected, has been made a party to this O.A. as one of the applicant.

3. The O.A. is, therefore, not maintainable at this stage and, accordingly, dismissed with liberty to the applicant to file a fresh O.A., in accordance with law.

**(Dr. Brahm Avtar Agrawal)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

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